NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 93/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE PARTIES:

Aneesha Dutta & Anr.

V/s.

M/s. Dutt Capital Advisors Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Santosh Paul

a/w Nidhi Singh i/L Vidhii Paltrels

for Pet:

Zoid Ansei for Regrondals

Zoid Ansei

ORDER

C.A. 58 to 63, 66 & 67

IN

C.P. No. 91 to 96/397-398/NCLT/MAH/2015

- 1. Ld. Counsel for both sides i.e. the Petitioners and Respondents are present.
- 2. Now the matter is Adjourned to 15th November, 2016 by the Order of the Bench, because the Respondents have not filed the Reply so far. Reply shall be filed on or before 9th November, 2016, needless to mention, a copy to the other side.

sd/-

Shri M.K. Shrawat

Member (Judicial)

Dated: 20.10.2016